GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO.2674 TO BE ANSWERED ON 14.03.2016

Complaints Related to School Admissions

2674. SHRI CHANDRA PRAKASH JOSHI: SHRI LAXMAN GILUWA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has taken note of discrimination in admission process on the basis of religion in the schools under Central Board of Secondary Education;

(b) if so, the number of such complaints received by the Government during the last three years; and

(c) the action taken/proposed to be taken by the Government to keep check on such practices and take action against the erring officials?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) : No such complaints have come to the notice of Government or Central Board of Secondary Education (CBSE). Affiliation byelaws of CBSE stipulate that admission in CBSE affiliated schools shall be made without any distinction of religion, race, caste, creed, place of birth or any of them. There are provisions in the CBSE Affiliation Bye-laws to initiate proceedings for withdrawal of affiliation in case schools are found violating Section 17 of Affiliation Bye-laws.

(b) & (c): Do not arise.
